





A DECADE OF THE IBC

Third NLUJ-IBBI Online Certificate Course, 2025

Contemporary Practice of Insolvency Law: Careers, Challenges and Code in Transition

3 October - 8 October, 2025

Key Highlights

Internship Opportunities

Unlock exclusive internship opportunities to top 10-20 performing individuals with top law firms, think tanks, academicians and leading practitioners.

Careers in Focus

Career-focused workshops featuring experts discussing professional pathways in insolvency law.

Intended Audience

The certificate target group of participants for this course includes law students, academicians, young practitioners and law professionals.

For further details, please scan the QR Code

